

## ARUN JAITLEY INTERNATIONAL INSOLVENCY AND BANKRUPTCY MOOT

5<sup>TH</sup> EDITION: April (08 – 10), 2022

CENTRE FOR TRANSNATIONAL COMMERCIAL LAW (CTCL)  
NATIONAL LAW UNIVERSITY DELHI  
Sector-14 Dwarka, New Delhi-110078

Supported by  
UNCITRAL RCAP  
INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (IBBI)  
INSOL INDIA  
SOCIETY OF INSOLVENCY PRACTITIONERS OF INDIA (SIPI)

**Final Rounds, Valedictory, Prizes – Sunday 10th April 2022, 02:00pm onwards**

**Final Rounds: 02:00 pm – 03:30 pm**

**Venue:** Moot Court Hall, National Law University Delhi, Sector-14 Dwarka, New Delhi-78

**Bench:**

Hon'ble Justice Ashok Bhushan, Chairperson, National Company Law Appellate Tribunal  
Former Judge, Supreme Court of India

Dr. Mukulita Vijaywargiya Whole-Time Member, Insolvency and Bankruptcy Board of India

Mr. Amarjit Singh Chandhiok Sr. Advocate & President INSOL India,

Mr. Sumant Batra, Chairman SIPI & Managing Partner KDB & Associates,

Mr. Dinkar Venkatasubramanian, Partner EY,

Mr. Rocky Ravindra Gupta, Managing Partner, UnitedJuris Associates.

**Valedictory, Prizes: 04:00 pm – 04:50 pm**

4:00- 4:05 pm	Welcome Address by Vice Chancellor	Prof. Srikrishna Deva Rao, Professor & Vice-Chancellor National Law University Delhi
4:05- 4:10 pm	Partner Address	Mr. A. S. Chandhiok, Sr. Advocate, President INSOL India
4:10- 4:15 pm	Partner Address	Mr. Sumant Batra, Chairman SIPI & Managing Partner KDB & Associates
4:15- 4:20 pm	Partner Address	Dr. Mukulita Vijaywargiya Whole-Time Member IBBI
4:20- 4:35 pm	Valedictory Address by Chief Guest	Hon'ble Justice Ashok Bhushan, Chairperson, National Company Law Appellate Tribunal
4:35- 4:45	Prizes	Dignitaries
4:45- 4:50 pm	Vote of Thanks	Dr. Risham Garg, Moot Director & Associate Professor National Law University Delhi
4:50 pm	Photographs	